### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 332 TO BE ANSWERED ON 19.07.2018

#### MGNREGS

### 332. SHRI D.K. SURESH: SHRI NALIN KUMAR KATEEL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the percentage of households which availed 100 days of work during the last three years under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the country, yearwise and State/UT-wise;
- (b) whether the percentage of households who were provided/availed 100 days work is very low/marginal;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the Government has taken any steps to ensure that all the households are provided 100 days of work in the drought affected areas of the country and if so, the details thereof; and
- (e) whether the Government has made additional provision of the funds and if so, the details thereof and the response of State Governments thereto?

### ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a)to(c): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provides at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. The demand for work itself is influenced by various factors such as rain-fall pattern, availability of alternative and remunerative employment opportunities outside MGNREGA and prevailing unskilled wage rates. State/UT-wise details of percentage of households availed 100 days of employment during the last three years under the MGNREGS are given at **Annexure**.

(d)&(e): The MGNREGA provides for at least 100 days of wage employment to every rural household whose adult members are willing to do unskilled manual work. An additional 50 days of wage employment are provided over and above 100 days in the notified drought affected areas of the States/UTs on recommendation of the Ministry of Agriculture and Farmers Welfare. The Government is actively engaged with the State Government in establishing systems that ensure provision of work as per demand. To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural

households under MGNREGS, all States/UTs have been requested to (i) initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for wide dissemination of the provisions of the Act, (ii) prepare plans in a participatory mode and approve them in the Gram Sabha, and (iii) prepare realistic labour budget by the State. MGNREGA is a demand driven wage employment programme and fund release to States/UTs is a continuous process and Central Government is making funds available keeping in view the demand for work.

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## Annexure referred in reply to parts (a)to(c) of Lok Sabha Unstarred Question No. 332 dated 19.07.2018

SI. No.	State	%age of households availed 100 days of employment		
		2017-18	2016-17	2015-16
1	ANDHRA PRADESH	14.99	14.63	16.33
2	ARUNACHAL PRADESH	0.00	0.02	1.06
3	ASSAM	0.65	0.73	2.81
4	BIHAR	0.69	0.62	3.90
5	CHHATTISGARH	13.91	8.11	11.16
6	GOA	0.09	0.49	0.36
7	GUJARAT	1.30	1.15	3.46
8	HARYANA	1.44	0.88	2.13
9	HIMACHAL PRADESH	2.76	2.10	4.82
10	JAMMU AND KASHMIR	5.41	5.57	5.32
11	JHARKHAND	3.98	2.13	15.48
12	KARNATAKA	1.58	10.80	10.76
13	KERALA	8.95	7.77	11.02
14	MADHYA PRADESH	3.87	5.03	8.35
15	MAHARASHTRA	11.87	11.71	17.13
16	MANIPUR	0.00	0.00	0.00
17	MEGHALAYA	26.94	20.86	13.24
18	MIZORAM	0.00	29.87	0.00
19	NAGALAND	0.05	0.04	0.35
20	ODISHA	2.95	1.76	9.89
21	PUNJAB	1.43	0.65	1.58
22	RAJASTHAN	5.05	9.22	11.10
23	SIKKIM	5.48	12.40	14.87
24	TAMIL NADU	2.58	21.09	13.98
25	TELANGANA	8.01	6.86	16.29
26	TRIPURA	0.85	20.13	53.45
27	UTTAR PRADESH	0.87	0.83	3.42
28	UTTARAKHAND	4.27	4.69	3.66
29	WEST BENGAL	10.64	3.43	6.72
30	ANDAMAN AND NICOBAR	0.38	4.05	2.12
31	LAKSHADWEEP	0.71	0.00	2.26
32	PUDUCHERRY	0.05	0.00	0.02